

cash down and Hire Purchase basis laid down in the brochure.

### **Workers Participation in Management**

19. DR. G. VIJAYA RAMA RAO: Will the Minister of LABOUR be pleased to state:

(a) whether Government have agreed to give increasing representation and association to labour in management of public and other sectors of industry;

(b) the progress made in the above direction in respect of public, Co-operatives and private sectors, and

(c) whether the principle is being adopted in sugar, dairy and oilseeds sectors where co-operatives are very strong?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) to (c). Government notified a comprehensive Scheme of Employees' Participation in Management in December, 1983 applicable to Central Public Sector undertakings. The State Governments are also required to introduce the scheme in their own public sector undertakings and also to encourage the private sector to implement the Scheme. According to information available, about 100 public sector enterprises have implemented the Scheme. Separate information about the progress of the implementation of the Scheme in the cooperatives and private sectors is not available. However the principle is applicable to all the sectors..

[*Translation*]

### **Sewer Lines in J.J. Colonies**

20. SHRI BHARAT SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that sewer lines have already been laid in many places in J.J. Colonies in Delhi but they have not been functioning so far; and

(b) the time by which the work of laying of sewer lines in J.J. Colonies of Mangolpuri, Sultanpuri and Nangloi will be taken up?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Sewer lines have been laid in many J.J. Colonies in Delhi. In some colonies, however deficiencies have been noticed in their functioning.

(b) Depending upon the availability of funds, the work of laying of sewer lines in these colonies will be taken up in 1988-89.

[*English*]

### **Allocation of Funds to States under I.D.S. and M.T.**

21. SHRI SYED SHAHABUDDIN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the amount allocated under the scheme of Integrated Development for Small and Medium Towns for 1985-86, 1986-87 and 1987-88; State-wise;

(b) the amounts allocated to the towns in Bihar under the scheme, town-wise;

(c) the names of other towns in Bihar under consideration for coverage under the scheme;

(d) whether the State Governments concerned are expected to make a pro rata contribution under the scheme; and

(e) the specific purposes which are covered by the Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Information is given in the Statement-I given below.

(b) Information is given in the Statement-II given below.

(c) During 7th Plan, Bihar has been allocated 6 towns under the scheme of I.D.S.M.T. and all the six towns viz. Siwan, Kishanganj, Sitamarhi, Buxer, Nawadah and Purnia have already been sanctioned.

(d) During 7th Plan, as per the revised guidelines, each town selected for inclusion under the Scheme is eligible for assistance on matching basis upto a maximum of Rs. 52 lakhs, including a compulsory component of Rs. 6 lakhs on low cost sanitation. Besides, additional assistance of Rs. 8 lakhs will also be available on matching basis, if opted for, for low cost sanita-

tion component only.

(e) Central assistance is made available for components like land acquisition and development of residential schemes, traffic and transportation, development of markets and mandis and development of industrial estates, construction of Municipal abattoir and low cost sanitation etc. The State Govts. are expected to take up components like slum improvement/upgradation/low cost sanitation/preventive medical facilities/healthcare/parks and playgrounds, etc.

### STATEMENT-1

*Funds released to the various States under IDSMT*

(Rs in lakhs).

Name of State/UT	1985-86	1986-87	1987-88 (up to 30-4-87)
Andhra Pradesh	117.00	123.50	10.00
Assam	20.00	—	—
Bihar	95.65	109.00	20.25
Gujarat	45.61	45.24	27.00
Haryana	5.00	35.00	—
Karnataka	100.00	40.79	—
Kerala	82.10	48.50	15.00
Madhya Pradesh	240.79	132.14	10.00
Maharashtra	220.25	92.45	—
Manipur	12.00	9.00	—
Meghalaya	17.50	10.00	—
Nagaland	15.00	9.80	—
Orissa	75.00	10.00	—
Punjab	41.70	54.63	0.03
Rajasthan	122.35	64.56	—
Sikkim	—	13.64	10.00
Tamil Nadu	156.72	152.14	74.46
Tripura	15.00	10.00	—
Uttar Pradesh	102.43	266.35	50.80
West Bengal	115.90	174.26	2.60
Arunachal Pradesh	—	—	—
Andaman & Nicobar Islands	50.00	15.23	—
Dadra & Nagar Haveli	—	—	—
Goa, Daman & Diu	—	70.00	—
Mizoram	—	—	—
Pondicherry	—	30.00	30.00
<b>Total.</b>	<b>1650.00</b>	<b>1515.23</b>	<b>250.14</b>

**STATEMENT-II**

*Statement showing funds released for various towns in Bihar under the Scheme of I.D.S.M.T. (Rs. in lakhs)*

Name of Town	1985-86	1986-87	1987-88 (up to 30-4-87)
1. Begusarai	6.50	—	—
2. Deoghar	10.00	4.00	—
3. Siwan	27.32	—	—
4. Kishanganj	31.43	—	—
5. Sitamarhi	10.50	—	—
6. Buxer	10.00	10.00	—
7. Hajipur	—	5.00	—
8. Daltanganj	—	20.00	—
9. Chaibasa	—	20.00	—
10. Hajaribagh	—	20.00	—
11. Giridih	—	9.00	—
12. Purnia	—	10.00	15.86
13. Nawadah	—	10.00	4.39
<b>Total.</b>	<b>95.65</b>	<b>108.00</b>	<b>20.25</b>

[*Translation*]

**EPF and ESI facilities to Workers in Narela Mills**

22. SHRIMATI MADHUREE SINGH: Will the Minister of LABOUR be pleased to state:

(a) whether thousands of labourers from Bihar working in Narela Mills for years together are denied weekly holidays, bonus, provident fund and E.S.I. facility; and

(b) the number of visits made by the Labour Inspectors/Labour Officers to these mills and the steps taken to save them from exploitation?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) According to Delhi Administration, no specific complaint regarding denial of weekly holidays and bonus has been received by them. The information regarding EPF and ESI facilities is being collected and will be laid on the Table of Lok Sabha in due course.

(b) The Labour Inspectors/Factory

Inspectors visit the area from time to time and take necessary action for implementation of the Labour Laws. While inspecting, no distinction is made between the workers on the basis of State to which they belong.

[*English*]

**Special Aid to Maharashtra for Drought**

23. SHRI GURUDAS KAMAT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Maharashtra Government has recently submitted a revised memorandum to Union Government, seeking special aid to fight the drought situation in the State; and

(b) if so, the amount asked for and the decision taken by Union Government in regard thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) and (b). Yes, Sir. Government of Maharashtra submitted a supple-